

**NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

C.P. No. 833/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 07.02.2018

NAME OF THE PARTIES:

Prysmian Cavi E Sistemi  
v/s.  
Ravin Cabled Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 98 of the Companies Act, 2013

**ORDER**

The Counsel for the Petitioner as well as the Respondent are present.

At request of the parties, list this matter on 26.02.2018.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)